

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 154**  
**(IB)-415(PB)/2019**

**IN THE MATTER OF:**

Unimax International ..... Applicant/petitioner  
v.  
M/s. Soho Infrastructure Pvt. Ltd. .... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 28.11.2019**

**Coram:**

**SH. AJAY KUMAR VATSAVAYI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S.K MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the IRP	Mr. Hitesh Sachar & Ms. Namita Jose, Advs.
For the Respondent	Mr. Animesh Rastogi, Adv. For R-2 Mr. Prabhat Kumar, Adv. For R-1
For the Operational Creditor	Mr. Mrinal Harshwardhan for Mr. Vijendra Pal Singh Mr. Geetesh Meena & Mr. Shobhit Tibrawala, Advs.

**ORDER**

**CA-2514(PB)/2019**

Ld. Counsel for the non applicant-respondent No. 1 seeks and is granted ten days time to file reply. Ld. Counsel for the non applicant-respondent No. 2 submits that a copy of the application has not served on them. Ld. Counsel for the applicant shall serve a copy of the application to the Ld. Counsel for the non applicant-respondent No. 2 during the course of the day. Reply be filed within ten days with a copy in advance to the counsel opposite. No representation has been made on behalf of non applicant-respondent No. 3.

List for further consideration on 16.12.2019.

*V. J. J. J.*

**CA-2359(PB)/2019**

Ld. Counsel for the non applicant-respondent No. 1 seeks time to file reply. This shall be considered as a last opportunity. Fresh notices to non applicant-respondent No. 2 & 3 for 16.12.2019. Ld. Counsel for the applicant shall file an affidavit of service.

Process dasti as well.

List for further consideration on 16.12.2019.

**CA-2656(PB)/2019**

This is an application filed by the Resolution Professional to confirm continuation of IRP as RP by the CoC and second status report is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same at the time of final disposal.

CA-2656(PB)/2019 stands disposed of.

Sd-

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

28.11.2019  
Ritu Sharma

Sd-

**(AJAY KUMAR VATSAVAYI)**  
**MEMBER (JUDICIAL)**